

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI C. R. CHAUDHARY): (a) Yes, Sir.

(b) and (c) As per the information provided by Government of Andhra Pradesh, as on 30.06.2017 an amount of ₹44.42 crores is due to cane growers of which ₹ 15.48 crores pertains to 2014-15 sugar season(SS), ₹ 20.97 crores for 2015-16 SS and remaining ₹ 7.97 crores pertain to current sugar season 2016-17.

(d) The Powers to enforce the provisions of Sugarcane Control Order, 1966 with regard to payment of cane dues of farmers is vested with the State Governments as they have necessary field formation for its implementation. However, the Central Government advises the state governments including Government of Andhra Pradesh to take strict action as per provisions of law against the defaulting sugar mills to clear pending dues of farmers.

#### **Detection of fake ration cards**

721. SHRI SAMBHAJI CHHATRAPATI: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether it is a fact that a large number of fake ration cards have been detected while linking them up with Aadhaar;

(b) if so, the number of fake ration cards detected, State-wise;

(c) whether it is also a fact that a large number of genuine persons in the country do not have ration cards and getting them is a very difficult task; and

(d) whether Government has any plan to make the process of issuance of ration cards for genuine persons simpler, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI C. R. CHAUDHARY): (a) and (b) As an outcome of implementation of 'End-to-end Computerization of Targeted Public Distribution System Operations' and steps taken by the states in the run-up the implementation of National Food Security Act, a total of 2.48 Crore ration cards have been reported as deleted/ cancelled in 29 States/UTs since 2013. The State-wise details are given in the Statement (*See below*).

(c) and (d) Targeted Public Distribution System (TPDS) is operated under the joint responsibility of the Central and State/UT Governments. The operational responsibilities

for the identification of eligible beneficiaries/families and issuance of ration cards to them inter alia rest with the concerned State/UT Governments. There are 23,15,82,448 no. of ration cards covering 79.96 crore beneficiaries in the country.

**Statement**

*Updated of Deleted Ration Cards due to detection of Ghost/fraudulent/duplicate/ ineligible/migration /deaths, etc. during the process of digitization, de-duplication, Aadhaar seeding in run-up /implementation of NFSA (2013-2017)*

Sl. No.	States/UTs	Number of Deleted ration cards
1.	Andaman and Nicobar	37
2.	Andhra Pradesh	11,50,212
3.	Arunachal Pradesh	14,911
4.	Assam	1,11,182
5.	Bihar	41,369
6.	Chhattisgarh	11,66,000
7.	Dadra and Nagar Haveli	549
8.	Daman and Diu	363
9.	Delhi	30,096
10.	Goa	1,57,461
11.	Gujarat	1,49,092
12.	Haryana	1,63,013
13.	Himachal Pradesh	3,260
14.	Jharkhand	4,53,958
15.	Karnataka	31,48,117
16.	Lakshadweep	1,390
17.	Madhya Pradesh	4,18,509
18.	Maharashtra	21,62,391
19.	Mizoram	1,503

Sl. No.	States/UTs	Number of Deleted ration cards
20.	Odisha	6,61,372
21.	Puducherry	95,393
22.	Punjab	1,01,249
23.	Rajasthan	13,23,406
24.	Sikkim	12,569
25.	Tamil Nadu	4,22,746
26.	Telangana	20,97,564
27.	Tripura	1,76,986
28.	Uttar Pradesh	41,70,894
29.	West Bengal	66,13,961
TOTAL		2,48,49,553

#### **Wastage of foodgrains and vegetables**

722. KUMARI SELJA: Will the Minister of CONSUMER AFFAIRS FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether Government's attention has been drawn to the reported news that vegetables and foodgrains are being destroyed on a large scale in the country due to inadequate storage infrastructure facilities; and

(b) if so, the action Government has taken in this regard, the State-wise details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI C. R. CHAUDHARY): (a) and (b) No damage of foodgrains have been reported due to lack of adequate storage facilities in the Food Corporation of India. The storage capacity available for Central Pool foodgrains is 794.48 Lakh tonnes against the foodgrain stock of 533.19 Lakh tonnes as on 30.06.17.

As regards fruits & vegetables, the Mission for Integrated Development of Horticulture (MIDH), a Centrally Sponsored Scheme was implemented during 12th Five Year Plan. The mission envisages production and productivity improvement of